

SL. No.20

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1520/2022 in Company Petition IB/304/2022
NAME OF THE COMPANY	Panduranga Energy Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Union Bank of India
NAME OF THE RESPONDENT(S)	Panduranga Energy Systems Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1520/2022

Present: Ld. Counsel Ms. Pranitha for the Applicant.

Ld. Counsel Mr. V. Aravind for the Respondent.

As the interim orders passed by the Hon'ble High Court of Telangana is still continuing, **matter is adjourned to 13.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)